

## INDEX TO THE SECOND LOK SABHA DEBATES

### How to use the Index

The Index is arranged alphabetically. Entries, in certain cases, are provided with the Main Headings (printed **THUS**) and Sub-Headings (printed **Thus**). At the end of every entry, the Volume Number of the Debates is given in Roman numerals in parenthesis followed by the Column Number or Numbers as the case may be [printed as, (XXV) 432-33].

Under every Main Headings including various names, entries pertaining to Questions and Answers are arranged first, followed by entries pertaining to the Proceedings other than Questions and Answers separated by the word "Debate" in italics.

All the Bills are alphabetically arranged under the main Heading "BILL(S)".

Various bodies like Committees, Councils, Boards, Corporations etc. are consolidated under the same Main Headings, i.e., "COMMITTEE(S)", "COUNCIL(S)", "BOARD(S)" etc.

Information pertaining to Railways has been indexed under the various Main Headings commencing with the word Railway, e.g., "RAILWAY LOCOMOTIVES", "RAILWAY TRAIN(S)" etc.

Various Universities, Banks, Conferences, Courts and similar other broad subjects are shown in alphabetical order under these very Main Headings.

Information pertaining to the United Nations and its various affiliated bodies is given under the Main Heading "UNITED NATIONS".

All the papers laid on the Table of the Lok Sabha are indexed only under the Main Heading "PAPERS LAID ON THE TABLE".

Information regarding various States in India, and the various foreign countries has been indexed under their respective names.

Various bodies bearing names commencing with the words "National", "All India", "Central", "International" etc. have been indexed under their transposed names, by bringing the subject matter first e.g., "All India Radio" under "RADIO, ALL INDIA".

A list of abbreviations used in the Index is given below:—

A.M./Ad. Motion

B.O.H.

B.G.

B.R.

C.A.

Consid.

Consid. Cl.

E.G.

E.G.(R)

31 (A1) LSD—1

Adjournment Motion

Business of the House

Budget General

Budget Railway

Calling Attention to Matter of Urgent Public Importance

Consideration Stage of a Bill. This stage includes:—

(i) Motion to refer to Select/Joint Committee;

(ii) Amendment to refer to Select/Joint Committee;

(iii) Amendment to circulate;

(iv) Motion to consider as reported by Select/Joint Committee;

(v) Amendment to recommit to Select/Joint Committee etc.

Consideration of Clauses of a Bill

Demands for Excess Grants.

Demands for Excess Grants (Railways)

D.G.	Demands for Grants
D.G.A.	Demands for Grants on Accou.
D.G.A. (R)	Demands for Grants on Accou. (Railways)
D.S.G.	Demands for Supplementary Grant
D.G.R.	Demands for Grants (Railways)
Dis.	Discussion
H.A.H. Dis/H.A.H. Discussion.	Half-an-Hour Discussion
Int.	Introduction stage of a Bill
L.S.	Lok Sabha
M.	Motion
M.P.	Motion of Privilege.
Op. on B.	Opinion on Bill
P.A.	President's Address
P.A.M.	President's Address, Motion on
Pet.	Petition
R.S.	Rajya Sabha
Res.	Resolution.
St.	Statement.
Min. Com. Dev. and Coop.	Ministry of Community Development and Co-operation.
Min. Def.	Ministry of Defence.
Min. Ed.	Ministry of Education.
Min. Ex. Affairs.	Ministry of External Affairs.
Min. Fin.	Ministry of Finance.
Min. Food and Agri.	Ministry of Food and Agriculture.
Min. H.A.	Ministry of Home Affairs.
Min. Health.	Ministry of Health.
Min. I. & B.	Ministry of Information and Broad- casting.
Min. Irr. and Power.	Ministry of Irrigation and Power.
Min. Lab. Emp. & Pl.	Ministry of Labour and Employment and Planning.
Min. Law.	Ministry of Law.
Min. Reh. & Minority Affairs.	Ministry of Rehabilitation and Mino- rity Affairs.
Min. Rev. and Civ. Exp.	Ministry of Revenue and Civil Expen- diture.
Min. Rly.	Ministry of Railways.
Min. S.M. & F.	Ministry of Steel, Mines and Fuel.
Min. S.R. & C.A.	Ministry of Scientific Research and Cultural Affairs.
Min. Trpt. & Communi.	Ministry of Transport and Communi- cations.
Min. W.H.S.	Ministry of Works, Housing and Supply.
Deptt. of Parly. Affairs.	Department of Parliamentary Affa
Deptt. of Atomic Energy.	Department of Atomic Energy.

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*Seventh Session, 1959.*

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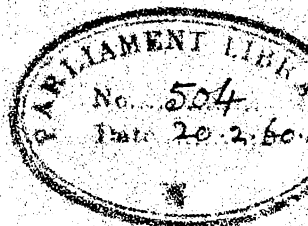
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TO

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**EIGHTH SESSION, 1959**

*(Second Lok Sabha)*

LOK SABHA SECRETARIAT  
NEW DELHI

FOUR RUPEES (INLAND)

SIXTEEN SHILLINGS (FOREIGN)



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Various bodies like Committees, Councils, Boards, Corporations etc. are consolidated under the same Main Headings, i.e., "COMMITTEE(S)", "COUNCIL(S)", "BOARD(S)", "CORPORATION(S)", etc.

Information pertaining to Railways has been indexed under the various Main Headings commencing with the word Railway, e.g., "RAILWAY LINES", "RAILWAY TRAIN(S)" etc.

Various Universities, Banks, Conferences, Courts, Forts, Ports, and similar other broad subjects are shown in alphabetical order under these very Main Headings.

Information pertaining to the United Nations and its various affiliated bodies is given under the Main Heading "UNITED NATIONS".

All the papers laid on the Table of the Lok Sabha are indexed only under the Main Heading "PAPERS LAID ON THE TABLE".

Information regarding various States in India, and the various foreign countries has been indexed under their respective names.

Various bodies bearing names commencing with the words "National", "All India", "Central", "International" etc. have been indexed under their transposed names, by bringing the subject matter first e.g., "All India Radio" under "RADIO, ALL INDIA".

A list of abbreviations used in the Index is given below:—

A.M./Ad. Motion

B.O.H.

C. A./calling attention

Consid.

Adjournment Motion

Business of the House

Calling Attention to Matter of Urgent Public Importance

Consideration Stage of a Bill. This stage includes:—

(i) Motion to refer to Select/Joint Committee;

(ii) Amendment to refer to Select/Joint Committee;

(iii) Amendment to circulate;

(iv) Motion to consider as reported by Select/Joint Committee;

(v) Amendment to recommit to Select/Joint Committee etc.

(ii)

Consid. Cl.	Consideration of Clause of a Bill
D.E.G.	Demands for Excess Grants
D.S.G.	Demands for Supplementary Grants
H.A.H. Dis./H.A.H. Discussion	Half-an-Hour Discussion
Int.	Introduction stage of a Bill
L.S.	Lok Sabha
L. T.	Papers laid on the Table
M.	Motion
M.P.	Motion of Privilege.
Op. on B.	Opinion on Bill
Pet.	Petition
R.S.	Rajya Sabha
Res.	Resolution
St.	Statement
Min. Ed.	Ministry of Education.
Min. Rly.	Ministry of Railways.
Min. S.R. & C.A.	Ministry of Scientific Research and Cultural Affairs.

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*Eighth Session, 1959*

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**NINTH SESSION, 1959**

*(Second Lok Sabha)*

LOK SABHA SECRETARIAT  
NEW DELHI

FOUR RUPEES (INLAND)

SIXTEEN SHILLINGS (FOREIGN)

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A list of abbreviations used in the Index is given below:—

A.M./Ad. Motion	Adjournment Motion.
B.O.H.	Business of the House.
C.A./Calling Attention	Calling Attention to Matters of Urgent Public Importance.
Consid.	Consideration stage of a Bill.
	This stage includes:—
	(i) Motion to refer to Select/Joint Committee;
	(ii) Amendment to refer to Select/Joint Committee;
	(iii) Amendment to circulate;
	(iv) Motion to consider as reported by Select/Joint Committee;
	(v) Amendment to recommit to Select/Joint Committees etc.

<i>Consid. Cl.</i>	<i>Consideration of Clauses of a Bill.</i>
<i>D.S.G.</i>	<i>Demands for Supplementary Grants.</i>
<i>H.A.H. Dis./H.A.H. Discussion.</i>	<i>Half-an-Hour Discussion.</i>
<i>Int.</i>	<i>Introduction stage of a Bill.</i>
<i>L.S.</i>	<i>Lok Sabha</i>
<i>M.</i>	<i>Motion</i>
<i>R.S.</i>	<i>Rajya Sabha.</i>
<i>Res.</i>	<i>Resolution.</i>
<i>St.</i>	<i>Statement.</i>
<i>Min. Com. Dev. and Cop.</i>	<i>Ministry of Community Development and Co-operation.</i>
<i>Min. Def.</i>	<i>Ministry of Defence.</i>
<i>Min. Ed.</i>	<i>Ministry of Education.</i>
<i>Min. Fin.</i>	<i>Ministry of Finance.</i>
<i>Min. H.A.</i>	<i>Ministry of Home Affairs.</i>
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